

[10 December, 1999]

RAJYA SABHA

Family Welfare Schemes for Adivasis in Maharashtra

186. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the Family Welfare Schemes sponsored by Government for the benefit of the people residing in Adivasi districts of Maharashtra; and

(b) what are the agencies to implement such schemes, with their details for the backward people living in far-flung areas in the State?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM):

(a) A statement is enclosed (*See below*)

(b) The schemes are primarily being implemented by the Zilla Parishad of the respective district. Some non government organisations are also working in the area.

Statement

The following are the Family Welfare Schemes sponsored by Government of Maharashtra under the Navsanjeevani Yojana in the Adivasi districts of Maharashtra:—

- (1) Matrutva Anudan Yojana.
- (2) Pada Swayam Sevak Yojana.
- (3) Providing additional grants to vehicles and POL for the Primary Health Centres.
- (4) Upgrading and improving the level and status of knowledge and clinical skills for Dais.
- (5) Rescue Camps
- (6) Regular Health check up of children and mother through fixed visits by Paediatricians and doctors.
- (7) Regular health check up of children attending anganwadi.
- (8) Regular examination of malnourished children.

(9) Provision of meal for indoor patients in the Rural Hospitals and Primary Health Centres.

(10) Mobile Health Units.

Apart from the above schemes of State Government, Family Welfare schemes of Govt. of India are also being implemented in the State of Maharashtra including in tribal areas.

Killing of Rhinos in Kaziranga National Park

*188. SHRI C. RAMACHANDRAIAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether International poaching mafia has taken to organised killing of rhinos in the Kaziranga National Park, home to the endangered one-horned rhinoceros;

(b) if so, the measures proposed to check infiltration of poachers coming from Bangladesh and Burma borders; and

(c) the action taken to arm forest guards with modern communication facilities and arms to challenge the poachers?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) During 1996, 1997 and 1998, 26, 12 and 8 cases respectively of rhino poaching have been detected in the Kaziranga National Park. Based on information received from certain sources and on recovery of horns, there is apprehension that there are international linkages in the poaching that has taken place. In order to prevent poaching and strengthen infrastructure in the Park, financial assistance has been provided to the State Forest Department details of which are given in enclosed statement (See below). Besides, review meetings are being taken with the state authorities to further strengthen anti poaching measures. The Ministry is also co-ordinating measures with the Central Board for Excise and Customs, CBI and the Ministry of Home Affairs so as to source information and keep a close watch on potential routes through which poached products could possibly be transported through.